



2026:AHC:29091-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 1574 of 2026

Snehlata Chauhan

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Pramod Kumar Srivastava, Tripathi Bhool Gaya Bhai
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.

HON'BLE ACHAL SACHDEV, J.

1. After some arguments, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks withdraw it with the liberty to approach appropriate forum at appropriate stage.
2. Learned A.G.A. has no objection.
3. In view of the above, this writ petition is dismissed as withdrawn with the aforesaid liberty.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 10, 2026

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